

Government of Jammu and Kashmir
Health and Medical Education Department
Civil Secretariat, Jammu.

NOTIFICATION

Jammu, the 23rd April, 2020

S.O 132 .-In exercise of powers conferred by the proviso to Article 309 of the Constitution of India, the Lieutenant Governor is pleased to make the following rules, namely:-

1. **Short title and commencement:-** (1) These rules may be called the Jammu and Kashmir Medical Education (Appointment of Visiting Faculty) Rules, 2020.
(2) They shall come into force from the date of their publication in the Government Gazette.
2. **Objective:-** Rules to enhance the comprehensiveness and quality of teaching of both Undergraduate and Postgraduate students in pre-clinical, para-clinical and clinical departments by appointment of additional faculty called 'Visiting Faculty' on part-time basis.
3. **Definitions:-** In these rules, unless the context otherwise requires:-
 - (a) **"Appointing Authority"** means the authority competent to make appointments in respect of posts under relevant Recruitment Rules;
 - (b) **"Post"** means the post under the Government against which appointment is to be made under these rules;
 - (d) **"Selection Committee"** means the committee constituted under rule 7 of these rules; and
 - (e) **"Words and expressions"** used in these rules but not defined shall have the same meaning as assigned to them in the Jammu and Kashmir Civil Services (Classifications, Control and Appeal) Rules, 1956.
4. **Application of the Rules:-** These rules shall apply to the teaching posts of the level of Professors and Associate Professors in the Government Medical Colleges of J&K.
5. **Appointment under these rules:-** 1) Notwithstanding anything to the contrary contained in any rule or order for the time being in force relating to the method of recruitment and conditions of service for recruitment under the Government, the appointing authority may appoint additional faculty members on part-time basis, who would be known as 'Visiting Faculty', against the available vacancies of Professors and Associate Professors in various departments. The 'Visiting Faculty' shall be eligible for appointment for a period of two years in the first instance, which shall be extendable for another one year as per the requirements (subject to good performance and conduct) or till the available vacancy is

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filled-up under rules, whichever is earlier. After expiry of the term, the existing vacancy, if any, may be re-advertised. Student's feedback shall be taken into account in making recommendations for extension/re-engagement of the 'Visiting Faculty';

Provided that the engagement of a person as 'Visiting Faculty' shall by itself stand terminated on the attainment of 70 years of age by the appointee.

Provided further that the 'Visiting Faculty' shall not exceed 50% of the sanctioned posts of Professors and Associate Professors in any discipline.

(2) The appointee under these rules shall have to execute an agreement with the Government on the prescribed Form 'A' appended to these rules.

6. **Eligibility:-** Eligibility for appointment to the posts of Professors and Associate Professors shall be as under:-

S. No	Category	Maximum age at the time of application	Minimum qualification	Teaching experience
1.	Professor	67 years	As per relevant recruitment rules	As per relevant recruitment rules.
2.	Associate Professor	67 years	As per relevant recruitment rules	As per relevant recruitment rules.

7. **Selection Committee:-** The selection of candidates for the posts of Visiting Faculty shall be made by a Selection Committee comprising of:-

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| 1. Administrative Secretary, Health and Medical Education Department. | Chairman |
| 2. Principal of the concerned Government Medical College. | Member |
| 3. Administrator, Associated Hospitals, Srinagar
(in respect of Government Medical Colleges of Kashmir Division) / Administrator, Associated Hospitals, Jammu
(in respect of Government Medical Colleges of Jammu Division). | Member |
| 4. Expert in the concerned discipline to be nominated by the Government. | Member |

8. **Mode of Selection:-** The Principal of the concerned Government Medical College after obtaining approval of the Administrative Department shall invite applications for engagement of 'Visiting Faculty' through advertisements in electronic and print media. After assessing the merit of the candidates in a fair and transparent manner, the Selection Committee shall prepare a list which shall not exceed the number of vacancies so advertised.

9. **Scope of Work:-** The 'Visiting Faculty' will be assigned teaching responsibilities by the Medical College concerned. The 'Visiting Faculty Members' shall conduct teaching classes for a maximum of ten days in a month (days in the month shall be decided by the Principal concerned and day would mean a working day from 10:00 a.m to 5:00 p.m), which shall comprise of theory classes, group discussions, practicals, community based sessions or

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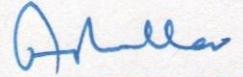
clinical/bed-side teaching sessions, etc.. The 'Visiting Faculty' shall not be involved in the Administrative work of the Department and shall not replace the roles and responsibilities of the full-time faculty in the Department.

10. **Honarium:-** Professors engaged as 'Visiting Faculty' shall be entitled to an honorarium of Rs.10,000/- per day. Associate Professors engaged as 'Visiting Faculty' shall be entitled to an honorarium of Rs.8,000/- per day.

11. **Conditions of Service:-** (1) In the matter of discipline and conduct, the 'Visiting Faculty' shall be governed by the rules, regulations and orders in vogue in the Civil Services of Union Territory of J&K on the subject.

(2) The Head of the Institution may terminate the services of 'Visiting Faculty' in the event of unsatisfactory work and/or misconduct.

By order of the Lieutenant Governor.



(Atal Dulloo) IAS

Financial Commissioner

Health & Medical Education Department

Dated:- .04.2020

No:-ME-GAZ-01/2020

Copy to the:-

1. Principal Secretary to the Lieutenant Governor, J&K, Jammu
2. Secretary to the Government, General Administration Department
3. Secretary to the Government, ARI and Trainings Department.
4. Secretary to the Government, Department of Law, Justice and Parliamentary Affairs
5. Principals of all Government Medical Colleges, Jammu & Kashmir
6. Director, Archives, Archaeology and Museums, J&K, Jammu.
7. Private Secretary to the Chief Secretary
8. Private Secretary to the Financial Commissioner, Health and Medical Education Department.
9. Incharge Website.
9. SO file/Stock file.